

(c) the places where they are given training;

(d) the number of centres maintained for this purpose; and

(e) what are the qualifications prescribed for this selection?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). Yes, boys are recruited to the following Corps:—

- (i) Armoured Corps.
- (ii) Artillery.
- (iii) Engineers.
- (iv) Signals.
- (v) Infantry.
- (vi) Army Service Corps.
- (vii) Electrical and Mechanical Corps.
- (viii) Army Ordnance Corps.
- (ix) Army Medical Corps.

(c) Lansdowne, Bangalore, Roorkee, Kirkee, Secunderabad, Jubulpore and Dehra Dun.

(d) Eight.

(e) Boys must be over 14 and under 17 years of age. Minimum educational qualification is 4 to 8 *Jamaats* (class).

DISCRIMINATION IN TRANSPORT INSURANCE

***1032. Shri Raghunath Singh:** (a) Will the Minister of Finance be pleased to state whether it is a fact that many Nations have adopted the policy of compulsory insurance on the goods exported or imported in the country in their own insurance companies, a policy better known as Discrimination in transport insurance?

(b) If so, what effect it has on Indian sea-borne trade overseas?

The Minister of Finance (Shri C. D. Deshmukh): (a) A few countries are following a policy of discrimination in transport insurance.

(b) No precise information is available in regard to the impact of dis-

crimatory practices on our sea-borne trade.

PRINCIPAL, I. A. S. TRAINING SCHOOL

***1033. Shri K. P. Tripathi:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Planning Commission has recommended a whole-time officer for the post of the Principal of I.A.S. Training School;

(b) if so, whether a whole-time Principal has been appointed; and

(c) if not, the reasons therefor?

The Minister of Home Affairs and States (Dr. Katju): (a) Yes.

(b) No.

(c) This proposal is linked with a number of other proposals which are under active consideration of Government. A decision is expected very shortly.

OCCUPATION OF LAND

***1034. Shri R. C. Majhi:** (a) Will the Minister of Defence be pleased to state whether it is a fact that about rupees one lakh was being paid annually to the owners of land which had been occupied by the Defence Ministry for the Amarda aerodrome in Mayurbhanj District of Orissa?

(b) Is it a fact that the payment of this compensation has been stopped since 1947?

(c) Is it a fact that the owners of such land have been paying the land rent to the State although they are not getting any produce or crop compensation for the land occupied by the Defence Ministry?

(d) If so, who is responsible for this loss and inconvenience caused to the owners of the land concerned?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes; Rs. 83,126 for approximately 2090 acres.

(b) Yes; but only for 402.56 acres with an annual rental liability of Rs. 13,172. The remaining area was derequisitioned in June 1947.

(c) Yes, only for 402.56 acres.

(d) The question of payment of arrears of compensation for the period since March 1947 for 402.56 acres which has remained under requisition is under consideration by the Oriasa Government.

RELIEF TO SCARCITY-AFFECTED AREAS

*1035. **Shri N. L. Joshi:** Will the Minister of Finance be pleased to state:

(a) whether Government have considered the reports of the officers who visited scarcity-affected areas of the States of Mysore, Hyderabad, Madras, Bombay and Assam; and

(b) if so, what action Government have taken so far on the reports?

The Minister of Finance (Shri C. D. Deshmukh): (a) Yes, Sir.

(b) The necessary information in respect of Assam was given by the Prime Minister while answering Starred Question No. 279A by Shri S. C. Samanta in the House of the People on 13th November, 1952. As regards other States, a memorandum indicating the main recommendations of the "Team of Officials" and the action taken thereon was placed on the Table of the House on the 15th May, 1953.

ARMY OFFICERS SENT ABROAD

*1036. **Dr. Amin:** Will the Minister of Defence be pleased to state:

(a) the number of Army Officers and men who were sent abroad for training during the years 1950-51 and 1951-52;

(b) the expenditure incurred each year on this account during the above period; and

(c) the names of the countries to which they were sent showing the number of persons sent to each country during the above period?

The Minister of Defence Organisation (Shri Tyagi): (a) The information available is by calendar years and is as follows:

	1951	1952
Officers	53	53
Men	2	5

(b)—

	1951	1952
	Rs. 5,37,000	Rs. 5,78,000

(c)—

	1951	1952
U.K.	52	55
U.S.A.	1	1
Canada	1	1
Australia	1	1

NAGARJUNAKONDA

*1037. **Shri Muniswamy:** (a) Will the Minister of Education be pleased to state whether it is a fact that if Nandikonda Project is realised, Nagarjunakonda, a famous place of Archaeological importance, will be submerged in water?

(b) If so, what steps have been taken by Government to preserve the relics of this archaeological centre?

(c) What is the historical importance of the relics that have been found out in this archaeological centre?

The Minister of Rehabilitation (Shri A. P. Jahn): (a) Yes.

(b) Since the matter has come to the knowledge of Government, it has been under consideration and every effort will be made to provide for the safeguarding of this site.

(c) The valley was the seat of the Buddhist apostle Nagarjuna, the founder of the Madhyamika school of Buddhist Philosophy. The excavations have discovered not only monasteries, stupas and chaityas but also a palace, a wharf and a number of inscriptions relating to the Ikshvaku dynasty of the third century A.D.